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Title: Need to take steps to allow entry of Personal Assistants (PAs)/Personal Secretaries (PSs) to Members of Parliament into Government officer and Ministers' Offices.

**SHRI GAJANAN KIRTIKAR (MUMBAI NORTH WEST):** Madam Speaker, thank you for giving me an opportunity to raise the issue of allowing Personal Assistants (PAs)/Personal Secretaries (PSs) to Members of Parliament entry into offices of various Ministries buildings in Delhi, and other peripheral benefits.

As you know, Madam, we have to take up issues of public importance, sometimes individual issues with various Ministries of the Government of India. Needless to say those issues are required to be followed up by our PAs/PSs who are stationed in Delhi. In a way, they can act as Liaison Officers between MPs and Ministries.

It has been observed that even though PAs/PSs have identity cards issued by both Lok Sabha and Rajya Sabha Secretariats, they are denied entry into the offices of the Ministries in the vicinity of Delhi to follow up cases referred to by MPs. They do not get proper response when they contact officials of the Ministries on telephone.

MPs have to interact with their constituents in Parliamentary constituencies during inter-Session and they cannot devote time to follow up the issues personally with the officials of the Ministries.

So, this matter may please be looked into and they may be allowed to enter into the Government offices and Ministers' offices.

**मानवीय अद्यक्षः**

श्री श्रीराम आपा वारणे एवं

श्री राहुल शेवाळे को श्री गजानन कीर्तिकर द्वारा उठाए गए शिखर के साथ संबंध करने की अनुमति प्रदान की जाती है।